

**Fourteenth Loksabha**

**Session : 4**

**Date : 09-05-2005**

**Participants :** [Meena Shri Namu Narain](#), [Paswan Shri Ram Vilas](#), [Singh Dr. Akhilesh Prasad](#), [Chowdhury Smt. Renuka](#), [Bhuria Shri Kantilal](#), [Dasmunsi Shri Priya Ranjan](#)

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Title: Papers laid on the Table by the members/Ministers.

**12.00 hrs.**

**PAPERS LAID ON THE TABLE**

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

**(Placed in Library, See No. LT 2125/05 to 2135/05)**

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2003-2004.
- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. (Placed in Library, See No. LT 2136/05)
  
- (3) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2000-2001.
  
  - (ii) Annual Report of the U.P. Projects Corporation Limited, Lucknow, for the year 2000-2001, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
  
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. (Placed in Library, See No. LT 2137/05)

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRIMATI RENUKA CHOWDHURY):

I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2003-2004.
  
  - (ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
  
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. (Placed in Library, See No. LT 2138/05)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(Placed in Library, See No. LT 2139/05 to 2141/05)

MR. SPEAKER: Shri Taslimuddin – not present. Shrimati Kanti Singh, on behalf of Shri Taslimuddin – also not present. Well, this is not right. The hon. Minister should be present at the appropriate time.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. (Placed in Library, See No. LT 2145/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2003-2004, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2003-2004.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.(Placed in Library, See No. LT 2146/05)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table a copy of the Food Corporation of India (Staff) (1<sup>st</sup> Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. EP-33 (1)/97-Vol. II in Gazette of India dated the 15<sup>th</sup> April, 2005 under sub-section (5) of section 45 of the Food Corporations Act, 1964.

(Placed in Library, See No. LT 2147/05)

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